

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.673  
TO BE ANSWERED ON 20.07.2016**

**HASSLE-FREE ENTRY IN U.S.**

**†673. SHRI KAPIL MORESHWAR PATIL:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether India and U.S. have signed a pact for hassle-free entry of Indians at selected airports of the U.S.;**
- (b) if so, the details thereof; and**
- (c) the details of the airports which will facilitate such hassle-free entry?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) A Memorandum of Understanding between Consular, Passport and Visa Division, Ministry of External Affairs of India, and US Customs and Border Protection, Department of Homeland Security of the United States, for the development of an International Expedited Traveller Initiative (Global Entry Programme) was signed in Washington D.C. on 3 June 2016. Operationalization of the MOU will facilitate expedited entry of pre-approved, Indian travellers upon arrival in the United States.**

**(c) According to the US Customs and Border Protection website, Global Entry kiosks are located at 59 airports across the US and in other parts of the world.**

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